

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:337

ANSWERED ON:07.07.2009

TOLL TAX ON NATIONAL HIGHWAYS

Nagorao Shri Dudhgaonkar Ganeshrao;Sukur Shri Jadhav Baliram

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the amount of toll tax collected on the National Highways during each of the last three years and the current year, State wise and year-wise;
- (b) whether a large stretch of completed Highways not under toll is resulting in loss of revenue to the National Highway Authority of India (NHA);
- (c) if so, the details of length of such road and the revenue loss thereon;
- (d) the steps taken/proposed to be taken to check the loss of revenue;
- (e) whether some State Governments have requested discontinuation of toll tax at some stretches passing through their States; and
- (f) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

- (a) The details of the amount of toll tax collected on the national highways in last three years and the current year upto May, 2009, state-wise and year-wise are given in Annexure-I.
- (b) to (d) 3476.31 kms length of National Highways has been completed partially in stretches and hence are not under tolling. The details of fully completed and partially completed sections as on 31.3.2009 are enclosed as Annexure-II. Completion of tollable section in all respect including safety measures like lane marking, signages, guard rails etc. is a pre-requisite for commencement of tolling within 30 days from the date of completion of tollable section or issue of takeover certificate, whichever is later.
- (e) No, Sir.
- (f) Does not arise.